

कृषि मंत्री (श्री फखरुद्दीन अली अहमद) :  
(क) जी हाँ ।

(ख) समिति के सदस्यों के नाम इस प्रकार हैं :—

- (1) श्री सैयद अहमद, सदस्य राज्य सभा—अध्यक्ष
- (2) श्री इशाक सम्भाली, सदस्य, लोक सभा—सदस्य
- (3) श्री जुल्फिकार अली खान, सदस्य, लोक सभा—सदस्य ।

समिति के निर्देश-पदों की प्रति सभा पटल पर रखी जाती है [ग्रन्थालय में रखा गया । देखिए संख्या LT-1614/72]

(ग) वक्फ जाच समिति ने अभी तक कोई सिफारिश नहीं दी है । इसके रिपोर्ट की प्रतीक्षा की जा रही है ।

**Weighment and Measurement of Goods for Export Prior to Shipment**

1646. SHRI PRIYA RANJAN DAS MUNSHI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the weighment and measurement of all goods for exports prior to shipment is essential ;

(b) if so, whether the practice is being followed strictly in the port of Calcutta ; and

(c) if not, the reasons for some exports requiring weighment and measurement and some being exempted ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) No.

(b) Does not arise.

(c) Particulars of weight or measurement are required for assessment of port charges only in cases where the charges are based

on weight or measurement and not on unit basis such as per bale, per bag, per chest etc.

**Cut down in Production by Vanaspati Factories**

1648. SHRI PAMPAN GOWDA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether some of the Vanaspati factories had cut down their production affecting the total availability of vanaspati in the market and encouraging its unauthorised sale at prices higher than the controlled rate ; and

(b) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) There has been no significant fall in the production of vanaspati, either by individual factories or by the industry as a whole. In fact, the progressive total production in 1972 upto the 22nd March is slightly larger than that for the corresponding period of 1971 and vanaspati continues to be available throughout the country at or below the controlled prices.

(b) Does not arise.

**'Namsudras' Tribe of East Bengal Refugees in Dandakaranya**

1650. SHRI RANABHADUR SINGH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether East Bengal refugees settled in Dandakarnya have amongst them a class by the name of 'Namsudras' which are Scheduled Tribes ; and

(b) the steps Government propose to take to give due recognition and facilities to them ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) and (b). A number of displaced persons from the area comprising the People's Republic of Bangladesh belong to communities like, the Namasudra community, which are specified as Scheduled Castes in West Bengal. The question whether members of these commu-